



SUPREME COURT BAR ASSOCIATION (Regd.)

SUPREME COURT OF INDIA, TILAK MARG, NEW DELHI-110001 (INDIA)

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SCBA/Genl./2026/

12 October 2026

CIRCULAR

Respected Members,

In view of the SCBA's resolution dated 10 October 2026, the majority of the Executive Committee members have decided that Advocates/ members of the bar may wear a white ribbon pinned to their coats on 13 October 2026 as a mark of solidarity with fellow advocates who were reportedly mistreated and manhandled by the police.

Members are also requested to gather in front of the Gandhi statue at **1:15 p.m. on 13 October 2026** to observe one minute of silence in solidarity with members of the Bar.


Pragya Baghel
Hony. Secretary